

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

DATED: NAINITAL: APRIL 06, 2023

No. 87/UHC/Admin.A-2/2023

Shri Pankaj Tomar, Additional District & Sessions Judge, Pithoragarh is transferred and posted as ADJ/FTSC (POCSO), Dehradun vice Shri Ashwini Gaur.

No. 88/UHC/Admin.A-2/2023

Shri Manoj Garbyal, 2nd Additional District & Sessions Judge, Dehradun is posted as 1st Additional District & Sessions Judge, Dehradun vice Shri Brijendra Singh.

No. 89/UHC/Admin.A-2/2023

Shri Vinod Kumar, 2nd Additional District & Sessions Judge, Kashipur, District Udham Singh Nagar is posted as 1st Additional District & Sessions Judge, Kashipur, District Udham Singh Nagar vice Shri Subir Kumar.

No. 90/UHC/Admin.A-2/2023

Ms. Anjushree Juyal, Judge, Family Court, Nainital is repatriated, transferred and posted as 1st Additional District & Sessions Judge, Haridwar vice Shri Sanjeev Kumar.

No. 91/UHC/Admin.A-2/2023

Shri Mahesh Chandra Kaushiwa, Additional Secretary (Law)-cum-Additional L.R, Government of Uttarakhand Dehradun is repatriated, transferred and posted as Additional District & Sessions Judge, Pithoragrh vice Shri Pankaj Tomar.

No. 92/UHC/Admin.A-2/2023

Ms. Archana Sagar, Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital is repatriated, transferred and posted as F.T.C./Additional District & Sessions Judge (POCSO), Dehradun vice Ms. Meena Deopa.

No. 93/UHC/Admin.A-2/2023

Shri Sanjeev Kumar, 1st Additional District & Sessions Judge, Haridwar is posted as 2nd Additional District & Sessions Judge, Haridwar vice Shri Anirudh Bhatt.

No. 94/UHC/Admin.A-2/2023

Shri Ambika Pant, Registrar (Computer), High Court of Uttarakhand, Nainital is transferred and posted as 2nd Additional District & Sessions Judge, Roorkee, District Haridwar vice Shri Vikram.

No. 95/UHC/Admin.A-2/2023

Shri Anirudh Bhatt, 2nd Additional District & Sessions Judge, Haridwar is posted as 3rd Additional District & Sessions Judge, Haridwar vice Shri Ritesh Kumar Srivastava.

No. 96/UHC/Admin.A-2/2023

Ms. Reena Negi, F.T.C./Additional District & Sessions Judge (POCSO), Rudrapur, Udham Singh Nagar is transferred and posted as Additional District & Sessions Judge, Kotdwar District Pauri Garhwal vice Ms. Pratibha Tiwari.

No. 97/UHC/Admin.A-2/2023

Shri Chandramani Rai, 3rd Additional District & Sessions Judge, Dehradun is posted as 2nd Additional District & Sessions Judge, Dehradun vice Shri Manoj Garbyal.

No. 98/UHC/Admin.A-2/2023

Shri Ritesh Kumar Srivastava, 3rd Additional District & Sessions Judge, Haridwar is transferred and posted as 2nd Additional District & Sessions Judge, Kashipur, District Udham Singh Nagar vice Shri Vinod Kumar.

No. 99/UHC/Admin.A-2/2023

Shri Dharmendra Singh Adhikari, 5th Additional District & Sessions Judge, Dehradun is posted as 3rd Additional District & Sessions Judge, Dehradun vice Shri Chandramani Rai.

No. 100/UHC/Admin.A-2/2023

Shri Seash Chandra, 4th Additional District & Sessions Judge, Haridwar is transferred and posted as 4th Additional District & Sessions Judge, Dehradun vice Shri Ashutosh Kumar Mishra.

No. 101/UHC/Admin.A-2/2023

Ms. Pratibha Tiwari, Additional District & Sessions Judge, Kotdwar, District Pauri Garhwal is transferred and posted as F.T.C./ Additional District & Sessions Judge (POCSO), Haridwar vice Ms. Anjali Noliyal.

No. 102/UHC/Admin.A-2/2023

Shri Rajoo Kumar Srivastava, Additional Secretary (Law)-cum-Additional L.R., Government of Uttarakhand, Dehradun is repatriated, transferred and posted as 4th Additional District & Sessions Judge, Haridwar vice Shri Seash Chandra.

No.103/UHC/Admin.A-2/2023

Ms. Meena Deopa, F.T.C./Additional District & Sessions Judge (POCSO), Dehradun is transferred and posted as 3rd Additional District & Sessions Judge, Rudrapur, District Udham Singh Nagar vice Ms. Rajani Shukla.

No. 104/UHC/Admin.A-2/2023

Shri Ashiwini Gaur, Additional District & Sessions Judge, Fast Track Special Court (FTSC) (POCSO), Dehradun is transferred and posted as F.T.C./Additional District & Sessions Judge (POCSO), Rudrapur, District Udham Singh Nagar vice Ms. Reena Negi.

No. 105/UHC/Admin.A-2/2023

Ms. Geeta Chauhan, 6th Additional District & Sessions Judge, Dehradun is posted as 5th Additional District & Sessions Judge, Dehradun vice Shri Dharmendra Singh Adhikari.

No. 106/UHC/Admin.A-2/2023

Shri Vikram, 2nd Additional District & Sessions Judge, Roorkee, District Haridwar is transferred and posted as 6th Additional District & Sessions Judge, Dehradun vice Ms. Geeta Chauhan.

No. 107/UHC/Admin.A-2/2023

Ms. Anjali Noliyal, F.T.C./Additional District & Sessions Judge (POCSO), Haridwar is transferred and posted as 7th Additional District & Sessions Judge, Dehradun vice Shri Tarun.

No. 108/UHC/Admin.A-2/2023

Shri Tarun, 7th Additional District & Sessions Judge, Dehradun is posted as 8th Additional District & Sessions Judge vice Shri Sudhir Kumar Singh.

Note:

- (A) Recommendation of the name of Shri Subir Kumar, 1st Additional District & Sessions Judge, Kashipur, District Udham Singh Nagar is being sent to the State Government for his posting as Judge, Family Court, Nainital vice Ms. Anjushree Juyal.
- (B) Recommendation of the name of Shri Brijendra Singh, 1st Additional District & Sessions Judge, Dehradun is being sent to the Uttarakhand State Legal Services Authority, Nainital for his posting as Chairman, Permanent Lok Adalat, Udham Singh Nagar in the vacant post.
- (C) Recommendation of the name of Shri Ashutosh Kumar Mishra, 4th Additional District & Sessions Judge, Dehradun is being sent to the State Government for his posting as Additional District Judge, Commercial Court, Dehradun vice Shri Man Mohan Singh.
- (D) Recommendation of the name of Shri Dharmendra Singh Adhikari, at present 5th Additional District & Sessions Judge, Dehradun (*3rd Additional District & Sessions Judge, Dehradun w.e.f. 15.04.2023*) is being sent to the State Government to confer him the powers of Special Judge, Anti Corruption (C.B.I.), Uttarakhand, U/s 3(1) & 4(2) of "*Prevention of Corruption Act, 1988*".
- (E) Recommendation of the name of Ms. Rajani Shukla, 3rd Additional District & Sessions Judge, Rudrapur, District Udham Singh Nagar is being sent to the State Government for her posting as Additional Secretary (Law)-cum-Additional L.R., Government of Uttarakhand, Dehradun vice Shri Mahesh Chandra Kaushiwa.
- (F) Recommendation of the name of Shri Sudhir Kumar Singh, 8th Additional District & Sessions Judge, Dehradun is being sent to the State Government for his posting as Additional Secretary (Law)-cum-Additional L.R., Government of Uttarakhand, Dehradun vice Shri Rajoo Kumar Srivastava.
- (G) Recommendation of the name of Shri Man Mohan Singh, Additional District Judge, Commercial Court, Dehradun is being sent to the State Government for his posting as Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital vice Ms. Archana Sagar.

All above orders shall come into force w.e.f. 15.04.2023

By Order of the Court,

Sd/-

(Vivek Bharti Sharma)
Registrar General

No. 1544/UHC/Admin.A-2/Annual Transf./2023

Dated: April 06, 2023

1. All the District Judges of the State Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before His Lordship.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Additional Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.

10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Treasury Officer (s), Almora, Bageshwar, Chamoli, Champawat, Dehradun, Haridwar, Nainital, Pauri Garhwal, Pithoragarh, Rudraprayag, Tehri Garhwal, Udham Singh Nagar and Uttarkashi.
26. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**